

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.39
C.P. (IB) No.120/BB/2023

IN THE MATTER OF:

Mrs. Indira V. Raj

... Petitioner

Order under Section 94 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Atul Madhavan

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. The Petitioner Counsel submitted that he wants to withdraw the present petition, therefore, seeks permission to the same.
3. In view of the above, the present petition bearing **C.P (IB) No.120/BB/2023** **is disposed as withdrawn.**

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma